

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1577(CHE)/2024

PETITION NUMBER : IBA/1017/2019

NAME OF THE APPLICANT : Shree Ambika Sugars Ltd

**NAME OF THE RESPONDENT(S) : Anurag Goel (Liquidator) (Shree Ambika
Sugars Ltd) & Anr**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Sec 231 of CA,
2013**

ORDER

Ld. Counsel Mr.Avinash Krishnan Ravi for the Applicant. None for the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within one week.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **09.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk